

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

24. C.P. (IB)-279/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.08.2018**

NAME OF THE PARTIES: SREI Infrastructure Finance Ltd.

V/s

Investment Company Pvt.Ltd.

SECTION 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Wrongly on Board.

/SA/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)